

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/108/CHE/2021 IN TCP/111/IB/2017
NAME OF PETITIONER : S Rajendran (Liquidator) of M/s Daehsan Trading India Pvt Ltd
NAME OF RESPONDENT :
SECTION : Regulation 44(2), 47A of IBBI & Rule 11 of NCLT Rules 2016

ORDER

The Applicant / Liquidator is represented by Ms. Yajura Devi, Advocate through video conferencing platform.

The Applicant seeks permission to withdraw this Application with an opportunity to file a fresh Application.

Hence, this Application is **dismissed** with a liberty to file afresh.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)